

[Shri A C George]

tions (Inter-State Trade and
Commerce) Control Act,
1955 —

- (i) SO 1819 published in
Gazette of India dated the
9th July, 1973, rescinding
Notification No SO 1779
dated the 5th August, 1959
relating to the delegation of
powers of the Central Govern-
ment to the State of
Andhra Pradesh to frame
rules
- (ii) SO 1820 published in
Gazette of India dated the
9th July 1973 rescinding
Notification No SO 1778
dated the 5th August 1959

[Placed in Library See No LT-
5419/73]

12 54 Hrs

MESSAGE FROM RAJYA SABHA

SECRETARY Sir, I have to report
the following message received from
the Secretary of Rajya Sabha —

'In accordance with the provi-
sions of rule 127 of the Rules of
Procedure and Conduct of Business
in the Rajya Sabha, I am directed
to inform the Lok Sabha that the
Rajya Sabha at its sitting held
on the 13th August, 1973 agreed
without any amendment to the
Customs Gold (Control) and Cen-
tral Excises and Salt (Amendmen-
t) Bill 1973 which was passed by the
Lok Sabha at its sitting held on the
6th August 1973"

12 55 Hrs

CONVICTION OF MEMBER

MR SPEAKER I have to inform
the House that I have received the
following telegram dated the 16th
August 1973 from SDPO, Malegaon
District Nasik —

"At Malegaon, District Nasik, I
have arrested and taken into cus-
tody Shri Madhu Dandavate, Mem-

per, Lok Sabha, on the 16th August
1973 at 15.45 hours by virtue of
powers under sec 72, Bombay
Police Act for breach of orders un-
der sec 37(3), Bombay Police
Act, issued by the Additional
District Magistrate, Nasik, and
punishable under section 135 of the
said Act and immediately produced
him before the Judicial Magistrate,
First Class, Court No 1, Malegaon,
District Nasik, on 16th August 1973
The Court convicted and sentenced
him to pay a fine of Rs 25/- or to
suffer five days' simple imprison-
ment in default on the same day at
18 00 hours He refused to pay fine
and is detained in Dhulia District
Prison"

SHRI SAMAR GUHA (Contd)
What is this 'breach of orders'?

MR SPEAKER I am not there to
answer you I am just quoting his
communication

SHRI SAMAR GUHA What does
'breach of orders' mean?

MR SPEAKER You had better
enquire at Bombay

SHRI SAMAR GUHA Breach of
peace? Where is peace in the country?

MR SPEAKER You have said
what you wanted to say

Shri Raghu Ramaiah

12 57 Hrs

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIMEN-
TARY AFFAIRS (SHRI K RAGHU
RAMAIAH) With your permission
Sir I rise to announce that Govern-
ment Business in this House during
the week commencing 20th August,
1973 will consist of —

(1) Consideration of any item of
Government Business carried over
from today's Order Paper.

(2) Discussion on the Statutory
Resolution regarding Orissa State
Electricity Board

(3) Discussion and voting on Supplementary Demands for Grants (Railways) for 1973-74.

(4) Consideration and passing of:

(a) The Foreign Exchange Regulation Bill, 1972, as reported by the Joint Committee.

(b) The Reserve Bank of India (Amendment) Bill, 1973 as passed

(c) The Direct Taxes (Amendment) Bill, 1973.

(d) The Payment of Bonus (Amendment) Bil., 1973 as passed by Rajya Sabha.

(e) The Coking and Non-coking Coal Mines (Nationalisation) Amendment Bill, 1973, as passed by Rajya Sabha.

MR. SPEAKER: The following members sent me intimation and they only will be entitled to speak. I will call them in the order I am mentioning their names: Shri Samar Guha, Shri S. M. Banerjee, Shri A. B. Vajpayee, Shri Piloo Mody and Shri P. G. Mavalankar.

SHRI SAMAR GUHA (Contai): I want to request the Minister of Parliamentary Affairs through you to make a statement: including in the business for next week a statement about the serious food situation that has arisen in West Bengal. Rice is selling at Rs. 4 per kilo. The situation is so serious that the Minister of Food in West Bengal has resigned. Not only has he resigned, he has asked the Government of West Bengal to institute an inquiry into the various kinds of bungling that went on for months in the State causing the serious food crisis there. Since food is a concurrent subject, I want to know whether the Government of India are going to institute an inquiry themselves or will ask the State Government to inquire into the whole bungling in food matters in the State.

Secondly, thousands of destitutes from Bihar, UP and Orissa are rushing to Calcutta every day. As a result, the food position in the Calcutta Metropolitan Area has grown into a serious situation. This is an issue involving inter-State problems. Government should make a statement on this.

Then there is another very serious informatio. Driven by Starvation, four tribal women of Jhargram snatched a five-months old baby, took it to the jungle and ate it up. When arrested, they said that they had to do it out of sheer starvation. This is a horrible thing. I ask the Government to come out with a statement in regard to the food situation in West Bengal next week.

13.00 Hrs.

SHRI S. M. BANERJEE (Kanpur): I would like to raise two points. Firstly, we were surprised to read in today's newspapers that the Union Cabinet has taken a decision to raise the price of petrol by 10 paise per litre. This is surprising because the Parliament is in session. We would like the Minister of Petroleum and Chemicals to make a statement and that should be properly discussed here. We feel the foreign oil companies are bullying the Government. They are using a double barrel gun, one aimed at us and the other at the other countries. This matter should not be decided unless it is discussed here.

Secondly, I am happy Mr. Khadilkar, the Health Minister, is here. He was gharaoed by the nurses yesterday. 400 nurses have gone on strike. Their demand is very simple. They want free uniform. I would request the Health Minister to make a statement, so that we are also able to convince the nurses, along with the Minister, to give up the strike.

श्री कृष्ण चन्द्रपट्टे (खलीनाबाद) :
प्रथम महोदय, मैं ने एक सूचना दी है ।

MR. SPEAKER: You sent me the note while I was sitting here. I am not accepting notes sent after 10 o'clock.

श्री कृष्ण चन्द्र पांडे : अध्यक्ष महोदय, यह उत्तर प्रदेश का मामला है...

अध्यक्ष महोदय प्रदेश की बात पालियामिट में नहीं आ सकती है।

श्री कृष्ण चन्द्र पांडे और उत्तर प्रदेश में राष्ट्रपति शासन है।

श्री अटल बिहारी वाजपेयी (भवालियर) : अध्यक्ष महोदय, दिल्ली के सभी बड़े अस्पतालों में नर्सों की हड़ताल की वजह से जो गम्भीर परिस्थिति पैदा हो गई है, मैंने उसके बारे में एक काम—रोको प्रस्ताव दिया था। आपने उसे स्वीकार नहीं किया। मैंने निवेदन किया कि आप ध्यानाकर्षण सूचना मान लें। उस पर भी आप राजी नहीं हुए। और इस लिए मजबूर होकर

अध्यक्ष महोदय : आप साग दोष मुझ पर ही न डाल दें। मुझे भी कभी नर्सों के पास जाना पड़ेगा।

श्री अटल बिहारी वाजपेयी : तो आप जरा उन का खयाल करें।

पिछले दस दिनों में नर्सों यूनियन का बायकाट कर रही हैं। उन्होंने अपनी जिंदाजीने सरकार तक पहुंचाई है लेकिन दुख की बात है कि सरकार ने उनके साथ बातचीत कर के कोई रास्ता निकालने का प्रयत्न नहीं किया है। उनकी दो मुख्य मांगें हैं।

नर्सों के लिए यूनियन पहनना जरूरी है। यूनियन को स्वीकृत बनाती है और यूनियन के लिए उनको 8 33 रुपये महीना दिये जाते हैं उस में नर्सों यूनियन की मिलाई भी नहीं हो सकती है।

श्री एस० एम० बनर्जी : आज-कल घाट रुपये में तो गांधी टोपी के सिवाये कुछ नहीं मिल सकता है।

श्री अटल बिहारी वाजपेयी : नर्सों की मांग यह है कि या तो उन्हें तीस रुपये महीना भत्ता दिया जाये, या यूनियन सरकार दें। सरकार चतुर्थ श्रेणी के कर्मचारियों, और रेलवे के कर्मचारियों, को स्वयं यूनियन बनाकर देती है, नर्सों को यूनियन देने का काम भी वह ले ले, भत्ता समाप्त किया जा सकता है।

उस यूनियन को घोलने के लिए जो एलाउंस दिया जाता है वह 4 रुपये महीना है, उन के लिये प्रतिदिन घुली हुई यूनियन पहन कर घाना जरूरी है अगर वे न घायें तो उनके खिलाफ कार्यवाही हो सकती है किसी बाबा घादम के जमाने में वे चार रुपये महीना मंजूर हुए थे लेकिन वे श्रीमती इन्दिरा गांधी के जमाने में भी चल रहे हैं साबुन के दाम बढ़े हैं। साबुन की कम्पनियां जनता को लूट रही हैं। नर्सों के साथ न्याय नहीं हो रहा है। वे श्री खाडिलकर के घर के सामने धरना दे रही हैं। अस्पतालों में मरीजों की भर्ती रोक दी गई है। सफरदरजग अस्पताल में चार मी मरीजों को छुट्टी दे दी गई है। अगर हम किसी अस्पताल में जायेंगे, तो भर्ती नहीं हो तो सकेंगे और अगर हो जायेंगे तो मर जायेंगे।

अध्यक्ष महोदय, आप स्वास्थ्य मंत्री से कहे कि वह इस बारे में बयान दें और नर्सों के साथ बातचीत चलायें, कुछ मांगें मान लें और कुछ के बारे में विचार करने का आश्वासन दें। फिर यह सदन भी नर्सों से अपील कर सकता है कि वे अपनी हड़ताल न करें और अपने काम पर वापिस चली जायें, लेकिन उन को कोई सनोब होना चाहिए। दूसरी बात मुझे यह कहनी है कि पेट्रोल के दाम बढ़ाने का फैसला कर लिया गया है। कैबिनेट का फैसला लोक कैसे हो गया ?

अध्यक्ष महोदय इस बारे में मिनिस्टर साहब स्टेटमेंट करेंगे।

श्री अटल बिहारी वाजपेयी यह टिप्पण का मामला है। क्या सरकारी फैसले के दाम बढ़ाये जाते हैं ?

अध्यक्ष महोदय : अगले हफ्ते के बिजिनेस के बहाने स्पीचिंग नहीं की जानी चाहिए ।

श्री सदान बिहारी बाजपेयी : अध्यक्ष महोदय, क्या यह प्रोग्राम की सलाह है या नहीं ? इस वैसे काम बढ़ाने का मतलब यह है कि एक्सहाइज इवूटी बढ़ाई जा रही है । क्या सरकारी फैसले से टैक्स बढ़ाये जा सकते हैं ? सारीच तय नहीं की है और फैसला निकाल दिया है । डीलरों ने प्राइज से ही दाम बढ़ाना शुरू कर दिया है ।

अध्यक्ष महोदय : मिनिस्टर साहब ने अगले हफ्ते का बिजिनेस एनाउन्स किया है । आप जो कह रहे हैं, उस का इस से क्या ताल्लुक है ?

श्री सदान बिहारी बाजपेयी : मैं चाहता हूँ कि इस पर बहस करने का मौका दिया जाये और ससद-कार्य मंत्री इस विषय को भी सूची में शामिल कर लें ।

SHRI PILOO MODY (Godhra): I am very glad Mr. Khadiikar is here. Time and again we had brought this problem about Guru Goind Singh Medical College before the House last session and the fact that it was not functioning. At that time you were good enough to intervene and some arrangement was made by which it was thereafter felt that the boys would continue with their education. Since the last two or three days, we have heard with great consternation that the college is still not functioning and no work has been done. So, I would like you to ask the minister to make a statement telling us exactly what arrangements were made by him, on the last occasion when the boys gave up their fast, and the details of the arrangements that have been pursued since then. We would like to know why is it that even at this stage the college is not functioning and the boys are still loitering about without any education.

Secondly, a delegation of ladies came to me this morning and complained about the terrible quality of wheat and rice being supplied to them in the fair price shops. I have brought samples of them for you to examine. I would like to feed half of it to the Food Minister and half of it to the Supply Minister. Let them know what the rest of the people have to eat. From what I can understand, there is a tremendous amount of trafficking in commodities and things that is going on....

MR. SPEAKER: Don't try to connect it with this item.

SHRI PILOO MODY: I wrote to you about two items. I am saying, therefore, that there should be a debate on it. That is the only way in which to connect it. I know there cannot be a debate. Why waste breath asking for it. But, nevertheless, I would like to bring to the attention of the House that this is the sort of dirty food that has been supplied through fair price shops to the people of Delhi.

SHRI P. G. MAVALANKAR (Ahmedabad): Sir. I want to invite the attention of the Minister of Parliamentary Affairs to three matters of urgent public importance.

Firstly, you will recall that on August 3 I had raised the matter of pending Parliamentary and State Assembly bye-elections and you told me that you had admitted a Calling Attention Notice on it. It did come. I am talking about the unusual delay in holding 10 Lok Sabha and 27 Assembly bye-elections. Now, after the assurance of the Government again persistent press reports are coming out that the Government, under some pretext or the other, wants to postpone the elections indefinitely....

MR. SPEAKER: Don't bring it every day.

SHRI P. G. MAVALANKAR: I want, therefore, the Minister to come out with a categorical statement that

[Shri P. G. Mavalankar]

these 10 Lok Sabha bye-elections and 27 Assembly bye-elections will take place as early as possible.

Secondly, I would request the Minister of Parliamentary Affairs to find time for discussing the Annual Reports of the U.G.C. and the U.P.S.C. Sir, you have admitted these two Motions. But week after week. I find, the time is not being allotted for the same.

Thirdly, there was an accident earlier this month in Saurashtra to the Kirti Express as a result of which some people died and many were injured. It is suspected—there are newspaper reports—that the accident took place because of some sabotage. Therefore, I would like the Railway Minister to come out with a statement telling us the details of the accident

SOME HON. MEMBERS rose—
(Interruptions).

MR. SPEAKER: No please, sit down. Don't do it like that. Why don't you follow the rules?

SHRI VAYALAR RAVI (Chirayinkil). Sir, I have given notice.....

MR. SPEAKER: No please; I am not allowing it.

SHRI VAYALAR RAVI: This is about the same matter. There must be some reason for not allowing me. I have given notice . . .

MR. SPEAKER. If there had been one, I would have got it. It is not with me.

SHRI N. K. P. SALVE (Betul); Sir, the hon Member says, he has written to you. . . (Interruptions).

MR. SPEAKER: Why should I tell it every time? When the Minister of Parliamentary Affairs makes a statement regarding the business for the next week, the practice that we follow is that the Members give proper notice that they want to make a submission on that.

SHRI N. K. P. SALVE: When a Member makes a solemn statement that he has written to you

MR. SPEAKER: The Members whose intimations I got in time were given an opportunity.

SHRI VAYALAR RAVI: I gave a notice to the Office at 9.30 in the morning.

MR. SPEAKER: Yours is another one.

SHRI N. K. P. SALVE: On a point of order, Sir. I seek your ruling on it. My point of order is that in case a Member sends his intimation to you in time and, if for some reason or other, it does not reach you, and the Member makes a solemn statement on the floor of the House. . . .

MR. SPEAKER: No question of "late" or "in time" This is not at all on this item.

SHRI VAYALAR RAVI: I want to raise the same matter that Shri Vajpayee raised.

SHRI N. K. P. SALVE. I am not on the merits of that. Assuming that a communication has not reached you inadvertently due to some lapse of the Secretariat or on the way, and the Member makes a solemn statement that he has sent the communication to you in time, I seek your ruling whether such a statement of a member made on the floor of the House will be accepted as correct or not.

MR. SPEAKER: It is not at all on this item.

13.16 Hrs.

STATEMENT RE. STRIKE BY NURSES IN DELHI HOSPITALS

THE MINISTER OF HEALTH AND FAMILY PLANNING (SHRI R. K. KHADILKAR): Shri Vajpayee and other friends raised the matter of the strike by the nurses of the Delhi